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TUESDAY, MARCH 26, 2002

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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 535-L.—26th March, 2002.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act III of 2002

THE WEST BENGAL APPROPRIATION ACT, 2002.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 26th March, 2002.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2002.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2002;

It is hereby enacted in the Fifty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 2002.

(Sections 2, 3.)

Issue of Rs. 2432,70,74,000 out of the Consolidated Fund of West Bengal for the year 2001-2002.

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2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two thousand four hundred thirty-two crore seventy lakh seventy-four thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2002, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2002.

(Schedule.)

SCHEDULE

(See sections 2 and 3.)

1	2		3	
Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	·	Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	2011—State Legislature	20,50,000	• •	20,50,000
Serial 2	2012—Governor		66,67,000	66,67,000
4	2014—Administration of Justice	3,27,53,000	93,44,000	4,20,97,000
5	2015—Elections	13,27,00,000		13,27,00,000
	(b) Fiscal Services	!		
	(i) Collection of Taxes on Income and Expenditure			
6	2020—Collection of Taxes on Income and Expenditure	1,57,000		1,57,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
7	2029—Land Revenue	3,32,05,000		3,32,05,000
	(iii) Collection of Taxes on Commodities and Services			
10	2039—State Excise	4,70,00,000		4,70,00,000
11	2040—Taxes on Sales, Trade, etc.	2,59,00,000		2,59,00,000

1	2		3		
Demand			Si	ums not exceedin	g
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	(iv) Other Fiscal Services				
14	2047—Other Fiscal Services		3,95,89,000		3,95,89,000
	(c) Interest Payment and Servicing of Debt				
Serial 15	2048—Appropriation for reduction or avoidance of Debt.			24,00,00,000	24,00,00,000
16	2049—Interest Payments			8,95,47,000	8,95,47,000
	(d) Administrative Services				
Serial 17	2051—Public Service Commission			17,80,000	17,80,000
18	2052—Secretariat—General Services		1,76,19,000		1,76,19,000
19	2053—District Administration		2,92,08,000		2,92,08,000
20	2054—Treasury and Accounts Administration		6,73,00,000		6,73,00,000
21	2055—Police		65,46,97,000	5,37,000	65,52,34,000
24	2058—Stationery and Printing		55,000		55,000
	REVENUE ACCOUNT				
	A—General Services				
	(d) Administrative Services				
	2050 Public Works		56,01,55,000	28,57,000	56,30,12,000
	B—Social Services		30,01,33,000	20,37,000	30,30,12,000
	(c) Water Supply, Sanitation, Housing and Urban Development				
25	2216—Housing (Buildings)		57,94,000		57,94,000
	Capital Expenditure Outside the Revenue Accoun	t			
	A—Capital Account of General Services				
	4059—Capital Outlay on Public Works			9,49,000	9,49,000
	Total		56,59,49,000	38,06,000	56,97,55,000

1	2		3	
Demand		Su	ms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
26	REVENUE ACCOUNT A—General Services (d) Administrative Services 2070—Other Administrative Services (Fire Protection and Control). Capital Expenditure Outside the Revenue Account	2,60,09,000	1,73,57,000	4,33,66,000
	A—Capital Account of General Services 4070—Capital Outlay on Other Administrative Services (Fire Protection and Control).	3,00,00,000		3,00,00,000
	Total	5,60,09,000	1,73,57,000	7,33,66,000
27 28	2070—Other Administrative Services (Excluding Fire Protection and Control). (e) Pensions and Miscellaneous General Services 2071—Pensions and Other Retirement Benefits	36,76,000		36,76,000 355,57,00,000
28 29	2075—Miscellaneous General Services	2,000		2,000
30	REVENUE ACCOUNT B—Social Services (a) Education, Sports, Art and Culture 2202—General Education 2203—Technical Education 2205—Art and Culture	521,65,02,000 8,29,07,000 2,18,19,000	2,50,00,000 	524,15,02,000 8,29,07,000 2,18,19,000
_	Total	532,12,28,000	2,50,00,000	534,62,28,000
	REVENUE ACCOUNT B—Social Services (a) Education, Sports, Art and Culture			00.61.46.000
31	2204—Sports and Youth Services (b) Health and Family Welfare	99,64,46,000		99,64,46,000
32	2210—Medical and Public Health (Excluding Public Health)	2.52.51.000	5,58,000	8,34,41,000 3,53,51,000
33		5 25 34 000		5,25,34,000
34	2211—Family Welfare F—Loans and Advances 6211—Loans for Family Welfare	2 25 00 000		2,25,00,000
	Total	7,50,34,000		7,50,34,000

1	2		3				
Demand Number/				Sums not exceeding			
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.		
			Rs.	Rs.	Rs.		
	REVENUE ACCOUNT						
	B—Social Services				i		
	(c) Water Supply, Sanitation, Housing and Urban Development						
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).		20,74,31,000	••	20,74,31,000		
ſ	2216—Housing		10,70,75,000	5,000	10,70,80,000		
	Capital Expenditure Outside the Revenue Accou	unt					
36	B—Capital Account of Social Services						
30	(c) Water Supply, Sanitation, Housing and Urban Development						
	4216—Capital Outlay on Housing			17,48,000	17,48,000		
	Total	••	10,70,75,000	17,53,000	10,88,28,000		
	Capital Expenditure Outside the Revenue Accou	ınt					
	B —Capital Account of Social Services						
	(d) Information and Broadcasting						
38	4220—Capital Outlay on Information and Publicity.		77,90,000		77,90,000		
	REVENUE ACCOUNT						
	B—Social Services (e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			ļ			
	(b) Health and Family Welfare						
41	2210—Medical and Public Health (Excluding Public Health) (Tribal Areas Sub-Plan).		6,71,49,000		6,71,49,000		
41	2225—Welfare of Scheduled Castes, Scheduled Trib and Other Backward Classes.	bes	17,47,46,000		17,47,46,000		
J							

1	2		3	
Demand		Si	ıms not exceeding	,
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
42	REVENUE ACCOUNT B—Social Services (g) Social Welfare and Nutrition 2235—Social Security and Welfare (Social Welfare).	123,81,97,000	• •	123,81,97,000
45	REVENUE ACCOUNT B—Social Services (h) Others 2251—Secretariat—Social Services		8,000	8,000
46	REVENUE ACCOUNT B—Social Services (g) Social Welfare and Nutrition 2250—Other Social Services	4,85,16,000		4,85,16,000
	REVENUE ACCOUNT C—Economic Services (a) Agriculture and Allied Activities			
47	2401—Crop Husbandry (Excluding Horticulture and Vegetable Crops).	4,37,00,000		4,37,00,000
50	2404—Dairy Development		50,000	50,000

1	2		3			
Demand Number/			S	lums not exceedi	ng	
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		,	Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	C—Economic Services					
	Capital Expenditure Outside the Revenue Account					
	C—Capital Account of Economic Services					
	(a) Capital Account of Agriculture and Allied Activities					
52	4406—Capital Outlay on Forestry and Wild Life		3,11,52,000		3,11,52,000	
54	REVENUE ACCOUNT C—Economic Services (a) Agriculture and Allied Activities 2408—Food, Storage and Warehousing Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services		6,14,59,000	9,000	6,14,68,000	
	(a) Capital Account of Agriculture and Allied Activities4408—Capital Outlay on Food, Storage and Ware-					
	housing (Excluding Public Undertakings).		105,36,00,000		105,36,00,000	
	Total		111,50,59,000	9,000	111,50,68,000	

1	2		3	·		
Demand		Sums not exceeding				
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.		
		Rs.	Rs.	Rs.		
	Capital Expenditure Outside the Revenue Account					
	C—Capital Account of Economic Services					
	(a) Capital Account of Agriculture and Allied Activities					
58	4435—Capital Outlay on Other Agricultural Programmes	2,00,00,000		2,00,00,000		
	REVENUE ACCOUNT					
	C—Economic Services					
	(b) Rural Development					
63	2515—Other Rural Development Programmes (Community Development)	12,20,36,000		12,20,36,000		
		,				
	REVENUE ACCOUNT					
	C—Economic Services					
	(c) Special Areas Programme					
64	2551—Hill Areas	6,89,65,000		6,89,65,000		
	2575—Other Special Areas Programme	17,85,81,000	23,87,000	18,09,68,000		
	Capital Expenditure Outside the Revenue Account					
65	C—Capital Account of Economic Services					
	(c) Capital Account of Special Areas Programme					
	4575—Capital Outlay on Other Special Areas Programme.	14,00,00,000		14,00,00,000		
	Total	31,85,81,000	23,87,000	32,09,68,000		

1	. 2		3		
Demand Number/	·		S	Sums not exceed	ing
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		-	Rs.	Rs.	Rs.
	REVENUE ACCOUNT C—Economic Services				
	(d) Irrigation and Flood Control				
	2701—Major and Medium Irrigation		18,26,70,000		18,26,70,000
	Capital Expenditure Outside the Revenue Acc	count			
66	C—Capital Account of Economic Service	es			
	(d) Capital Account of Irrigation and Flood Control				
L	4701—Capital Outlay on Major and Medium Irrigati	ion		1,76,000	1,76,000
	Tota	al	18,26,70,000	1,76,000	18,28,46,000
	REVENUE ACCOUNT				
	C—Economic Services				
	(d) Irrigation and Flood Control				
67	2702—Minor Irrigation		9,98,98,000		9,98,98,000
68	2711—Flood Control		63,29,00,000		63,29,00,000
		:			
	REVENUE ACCOUNT			ļ	
	C—Economic Services				
	(e) Energy				
	2801—Power		57,29,75,000		57,29,75,000
69	F-Loans and Advances				, - , - , - , - , - , - , - , - , - , -
	6801—Loans for Power Projects		220,24,56,000		220,24,56,000
	Total	١	277,54,31,000		277,54,31,000

1	2			3		
Demand			Sums not exceeding			
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT	·		,		
	C—Economic Services					
	(e) Energy					
72	2810—Non-Conventional Source of Energy		1,70,00,000		1,70,00,000	
12	(f) Industry and Minerals					
_	2852—Industries (Closed and Sick Industries)		50,000		50,000	
	F—Loans and Advances					
74	6858—Loans for Engineering Industries (Closed and Sick Industries).		4,50,00,000		4,50,00,000	
	6860—Loans for Consumer Industries (Closed and Sick Industries).		6,87,00,000		6,87,00,000	
	Total		11,37,50,000		11,37,50,000	
	REVENUE ACCOUNT					
	C—Economic Services					
79	(g) Transport 3054—Roads and Bridges		125,87,29,000	2,49,000	125,89,78,000	
19	REVENUE ACCOUNT					
	C—Economic Services					
	(g) Transport					
80	3055—Road Transport		53,01,20,000		53,01,20,000	
	F-Loans and Advances					
81	7075—Loans for Other Transport Services		5,12,00,000		5,12,00,000	
	REVENUE ACCOUNT					
	C—Economic Services					
	(j) General Economic Services				2 (5 50 000	
83	3451—Secretariat—Economic Services			• • •	2,65,58,000 1,86,78,000	
84	3452—Tourism		1,86,78,000 1,56,50,000	•••	1,56,50,000	
85	3454—Census, Surveys and Statistics	• •	4 20 30 000		4,30,30,000	
86	3456—Civil Supplies REVENUE ACCOUNT		4,50,50,000	• •	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	C—Economic Services					
	D—Grants-in-aid and Contributions					
90	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				07.71.24.202	
	(Excluding Panchayati Raj).		27,71,36,000	· ·	27,71,36,000	

(Schedule.)

1	2		3		
Demand Number/		S	Sums not exceedi	ng	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	Capital Expenditure Outside the Revenue Account				
	C—Capital Account of Economic Services				
	(f) Capital Account of Industry and Minerals				
93	4856—Capital Outlay on Petro-Chemical Industries (Excluding Public Undertakings)	92,38,00,000		92,38,00,000	
95	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed & Sick Industries and Foods & Beverages)	3,92,20,000			
	E—Public Debt	3,72,20,000	• •	3,92,20,000	
Serial 98	6004—Loans and Advances from the Central Government.		157,71,68,000	157,71,68,000	
	Grand Total	2235,06,78,000	197,63,96,000	2432,70,74,000	

By order of the Governor,

A. K. BHATTACHARYA, Secy. to the Govt. of West Bengal.